

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
Court No. 2
CAUSE LIST**

**DATE: 29th October, 2014
Time: 10:30 AM**

**HON'BLE MR JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
AFTER NOTICE				
1.	Original Application No. 179/2014.	Rashtra Kishan Brigade Vs. State of U.P.& Ors.	Mr. R. Venkataraman, Adesh Kr. & Senthil Advs. For the Applicant.	
FOR HEARING				
2.	Original Application No.16/2014 & M.A.No.102/2014, M.A.No.363/2014, M.A.No.365/2014 & M.A.No.705/2014	Shri Hazi Arif & Ors. Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for the Applicant. Mr. Raman Yadav and Mr. Atif Suhrawardy, Advs. For R-1, 6 & 7. Mr. Avijit Bhushan, Adv. for R- 2. Mr. S. Kulshreshtha, Adv. for R-3 Mr.D.K.Dhayani, Adv for R- 4 Ms. Bhakti Pasrija Sethi, Adv.for R- 5. Ms. Parul Gupta, Adv. as Local Commissioner. Ms. Mridule Ray Bharadwaj, Adv. for R-7. Ms. Reena Singh & Ms. B.P.Sethi Advs. For R-8.	
3.	Original Application No. 177/2013 & M.A.No.635/2014.	Sushil Raghav Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Advocate & Mr. Adesh Kumar, Advs. for Applicant. Mr. Raman Yadav, Adv. For R-1 to 3. Mr. Avijit Bhushan, & Lalit Kumar, Advs. for R-4. (UPSIDC). Mr. Pankaj Singh & Mr. Vishwajit Singh, Advs. For R-5 Ms. Reena Singh & Ms. B.P.Sethi Advs. For R-6.	
4.	Original Application No.282/2013 & M.A.No.760 /2013 & M.A.No.39 /2014	Tarun Bharat Chauhan & Anr. Vs. U.O.I. & Ors.	Mr. Nitin Gupta, Mr. Rajanish Mishra Advs. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1. Mr. B.V. Niren, Adv. for R-2. Mr. Raman Yadav and Ms. Bhakti Pasrija Sethi, Adv. for R-3, 6, 7 & 8.	

			Mr. Sudhir Kulshreshtha, Adv. for R-4. Mr. D. K. Dhayani, Adv. for R-5. Mr. Gaurav Dhingra, Adv. For R-9.	
5.	M.A.No.1079/2013 in R.A.No.07/2012 in Appeal No.23-28/2011	M/s Nagarjuna Construction Co. Ltd. & Anr. Vs T. Mohana Rao & Ors.	Ms. Parul Gupta & Mr. A.D. N. Rao, Adv. for Applicant . Mr. Raj Panjwani, Sr. Adv. for R-1. Mr. Mukesh Verma, Adv. For R-2. Mr. Ambuj Agrawal, Adv. For R-10 & 11.	
6.	R.A.No.13/2014 in Appeal No.23-28/2011	Ministry of Environment & Forests Vs T. Mohana Rao & Ors.	Ms. Parul Gupta & Mr. A.D. N. Rao, Adv. for Applicant. Mr. Raj Panjwani, Sr. Adv. For R-1. Mr. Mukesh Verma, Adv. For R-2. Mr. Ambuj Agrawal, Adv. For R-10 & 11.	
7.	Original Application No.328/2013 & M.A.No.677/2014. (PH)	Lokendra Kumar Vs. State of U.P. & Ors.	Ms. Pooja Dhar, Adv. for Applicant. Mr. Gaurav Bhatia AAG, UP, & Mr. Raman Yadav, Adv. Mr. Aman Mishra, Adv. For R-1 & 4 to 7. Mr. Pawan Upadhyay, Adv. For R-6. Mr. Vikas Malhotra, Adv. , Mr. M.P. Sahay, Advs. For MoEF.	
8.	Original Application No.288/2013 M.A.No.806/2013, M.A.No.1018/2013, M.A.No.1097/2013, M.A.No.1112/2013, & M.A.No.540/2014. (PH)	Chandrapal Singh Vs. State of U.P. & Ors.	-----do-----	
9.	Original Application No.348/2013. (PH)	Shafiq Vs. State of U.P. & Ors.	-----do-----	
10.	Original Application No.349/2013. (PH)	Bhopal Singh Vs. State of U.P. & Ors.	-----do-----	
11.	Original Application No.350/2013. (PH)	Rajkumar Singh Vs. State of U.P. & Ors.	-----do-----	
12.	Original Application No.351/2013. (PH)	Harbir Vs. State of U.P. & Ors.	-----do-----	
13.	Original Application No.353/2013. (PH)	M/s Mata Brick Field Vs. State of U.P. & Ors.	-----do-----	

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